## HIGH COURT OF CHHATTISGARH, BILASPUR NOTIFICATION

No. (Mis.) / II-15-19/2024

Bilaspur, date  $\frac{4}{9}$  September, 2024

In exercise of the powers conferred by clause (2) of the Article 229 of the Constitution of India, Hon'ble the Chief Justice of the High Court of Chhattisgarh, Bilaspur, makes the following amendment in Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017:-

## AMENDMENT

1. In the First Schedule (Gazetted Officers), after Serial No. 23, following be inserted:-

23-a Senior 1 Class- Librarian ·	By promotion strictly on merit-cum-seniority basis from "Librarian" of the establishment. Having minimum 2 years experience as "Librarian" on the establishment of this High Court.	
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2. In the Fourth Schedule to the Rule, after Sl. No. 23, following be inserted:-

	23-A	Senior Librarian	Under Secretary	
3.	In the First Schedule (Gazetted Officers), existing Sl. No. 23			
	be renumbered as	'23-b'.		

- 4. In the Fourth Schedule, the existing SI. No. 23-A shall be renumbered as '23-B'.
- 5. In the First Schedule (Gazetted Officers), after the Serial No. 25, one row shall be inserted as follows:-

Sr.	Name of Post	Existing sanctioned Strength	Classifi- cation of post	Source & method of appointment and experience	Scale of pay/ level in pay matrix
25-a	Court Master	22	Class-II	By promotion from amongst Assistant Grade- I/Hostel Administrative Officer (CSJA)/Assistant Court Master, having minimum 2 years experience in the feeder post strictly on merit- cum-seniority basis.	11 (49100- 155800)

 In the Fourth Schedule, after SI. No. 28, one row shall be inserted as follows:-

28-A	Court Master	Section Officer
		wiel Ne 2 and row shall

 In the First Schedule, Class-III, after the Serial No. 2, one row shall be inserted as follows:-

Sr.	Name of Post	Existing sanction ed Strength	Source & method of appointment	Minimum qualification & experience	Scale of pay/ level in pay matrix
2-a	Assistant Court Master	22	filled-up by promotion from (Stamp Reporter, Examiner (I.L.R.) and Assistant Grade-II on merit- cum-seniority) and Translator on merit-cum- seniority of the establishment in the ratio of 10:1, as amended vide Notification No.	Assistant Grade- II of the establishment. In case of promotion from the post of Stamp Reporter, Examiner (I.L.R.),	

8. In the Fourth Schedule, after SI. No. 34, one row shall be inserted as follows:-

34-A	Assistant Court Master	Assistant Grade-I		

The above amendment shall come into the force with immediate effect.

By order of Hon'ble the Chief Justice

Sd/-

(Balram Prasad Verma) Registrar General

Bilaspur, date  $_{o}$   $_{4}$  September, 2024

Endt. No.	41	13	1		
II-15-19/2024 Copy forwarded to:-					

1. J.R.-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.

- Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Chnattisgarn, Bilaspur, for kind information of Mile K. Agrawal, High Court
  Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- of Chhattisgarn, Bilaspur, for Kind Information of Magawal, High Court of
  Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Chhattisgarh, Bilaspur, för kind information of his Lenard,
  Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- of Chhattisgarh, Bilaspur, for Kind Information String Dubey, High Court of
  Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- Chhattisgarn, Bilaspur, för kind information of His Lordship.
  Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi,
  Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi,
  High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 10. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 11. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 17. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 18. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
- 19. Registrar (Vigl./I.&E./Judl./S.&A Cell), High Court of Chhattisgarh, Bilaspur,
- 20. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Naya Raipur (C.G.) - with a request to get it be published in the Gazette immediately,
- 21. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 22. Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,
- 23. OSD-cum-Additional Registrar (Judl.), High Court of Chhattisgarh, Bilaspur,
- 24. Additional Registrar (DE & E/Admn.), High Court of Chhattisgarh, Bilaspur,

- 25. All Registrar (M)/All Joint Registrars (M), High Court of Chhattisgarh, Bilaspur,
- All Additional Registrars/All Deputy Registrars/Budget Officer/Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 27. Deputy Registrar (Protocol/Estt.), High Court of Chhattisgarh, Bilaspur,
- 28. Court Officer/Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
- 29. Assistant (Establishment), High Court of Chhattisgarh, Bilaspur with a direction to affix the said Notification in all the Notice Boards of this Registry

For information / necessary action.

DA (Balram Prasad Verma) **Registrar General**